

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
AVAIL HOLDING LIMITED****OPERATING IN THE STOCK TRADING ACTIVITIES AT, D.B. GUPTA ROAD, DELHI****(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)****RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Avail Holding Limited (CIN -L67190DL1985PLC020953) (PAN- AAAC2844E)
2.	Address of the registered office	209, Bhanot Plaza-II, 3, D.B. Gupta Road, Delhi-110055
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Corporate Debtor have no fixed asset.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	There were no operations in the Corporate Debtor in the last financial year.
7.	Number of employees/ workmen	There are no employee / workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write e mail to avail.holding@truproinsolvency.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write mail to avail.holding@truproinsolvency.com to seeking formation regarding eligibility for resolution applicants under section 25(2) (h) of the Code.
10.	Last date for receipt of expression of interest	27-04-2024
11.	Date of issue of provisional list of prospective resolution applicants	07-05-2024
12.	Last date for submission of objections to provisional list	12-05-2024
13.	Date of issue of final list of prospective resolution applicants	22-05-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27-05-2024
15.	Last date for submission of resolution plans	26-06-2024
16.	Process email id to submit Expression of Interest	avail.holding@truproinsolvency.com

Date : 12-04-2024**Place : Delhi****Sd/-****CA Parveen Bansal****Interim Resolution Professional****In the matter of Avail Holding Limited****Regd. No. IBBI/IPA-001/IP-P00175/2017-18/10344****Regd. address- J-347, Block J, Sarita Vihar, New Delhi, 110076**